

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES & PUBLIC ENTERPRISES
RAJYA SABHA
UNSTARRED QUESTION NO. 866
ANSWERED ON 10.02.2020

BUSES SUPPLIED UNDER FAME INDIA SCHEME

866. SHRI ARUN SINGH:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state district-wise details of the number of buses supplied in the backdrop of emphasis being given to environment friendly technologies, keeping in mind the goal of achieving sustainable development, under which action plan for the manufacture of Electric Vehicles under FAME (Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles) India scheme was initiated and different States were jointly sanctioned 5,595 E-buses out of which Uttar Pradesh was sanctioned 600 buses?

ANSWER

**THE MINISTER OF HEAVY INDUSTRIES & PUBLIC ENTERPRISES
(SHRI PRAKASH JAVADEKAR)**

Under Phase-I of FAME-India Scheme, the Department of Heavy Industry has sanctioned 425 electric and hybrid buses to various cities in the country with the total budgetary support of (approx.) Rs. 280.00 crore. As many as 80 buses are sanctioned in the city of Kolkata; 40 each in city of Lucknow, Indore, Jammu, Hyderabad; 75 in Himachal Pradesh; 65 in the city of Mumbai, 30 in the city of Navi Mumbai and 15 in the City of Guwahati.

Further, the Department of Heavy Industry has also sanctioned 5095 electric buses to 64 Cities / State Transport Corporations for intra-city operation; 400 electric buses for intercity operation and 100 electric buses for last mile connectivity to Delhi Metro Rail Corporation (DMRC) under FAME India Scheme Phase-II. As many as 775 electric buses have been sanctioned in Maharashtra; 600 each in Uttar Pradesh & Gujarat; 525 in Tamil Nadu; 400 in Karnataka; 340 in Madhya Pradesh; 325 in Telangana; 350 in Andhra Pradesh; 400 in Delhi; 250 in Kerala; 150 each in J&K, West Bengal & Rajasthan; 100 each in Himachal Pradesh, Aasam; 80 in Uttarakhand; 50 each in Bihar, Haryana, Odisha, Tripura & Goa and 25 each in Chhattisgarh and Dadra & Nagar Haveli. City wise details of these buses are given in annexure 1.

Annexure 1

S.No	State	Name of City	E-Bus Allocated	State Total
1	AP	Vishakhapatnam	100	300
2		Vijayawada	50	
3		Amaravati	50	
4		Tirupati	50	
5		Kakinada	50	
6	Assam	Guwahati	50	100
7		Silchar	25	
8		Jorhat	25	
9	Bihar	Patna	25	25
10	Chhattisgarh	Raipur	50	50
11	Dadra & Nagar Haveli	Dadra & Nagar Haveli (Silvasa)	25	25
12	Delhi	New Delhi (DTC)	300	300
13	Gujarat	Ahmedabad	300	550
14		Surat	150	
15		Vadodra	50	
16		Rajkot	50	
17	Haryana	Gurugram	50	50
18	Himachal Pradesh	Shimla	50	100
19		Hamirpur	50	
20	Jammu & Kashmir	Srinagar	100	150
21		Jammu	50	
22	Karnataka	Bangalore	300	350
23		Hubli-Dharawad	50	
24	Kerala	Thiruvananthapuram	100	250
25		Kozhikode	50	
26		Kochi	100	
27	MP	Bhopal	100	340
28		Indore	100	
29		Gwalior	40	
30		Jabalpur	50	
31		Ujjain	50	
32	MH	BEST-Mumbai	300	725
33		Pune	150	
34		Navi-Mumbai	100	
35		Nagpur	100	
36		Nashik	50	
37		Solapur	25	
38	Odisha	Bhubaneshwar	50	50
39	Rajasthan	Jaipur	100	100
40	TN	Coimbatore	100	525
41		Tiruchirappalli	100	
42		Madurai	100	
43		Erode	50	
44		Tiruppur	50	
45		Salem	50	
46		Vellore	50	
47		Tanjavur	25	
48	Telangana	Hyderabad	300	325
49		Warangal	25	
50	Tripura	Agartala	50	50
51	UP	Lucknow	100	600

52		Agra	100	
53		Kanpur	100	
54		Prayagraj	50	
55		Varanasi	50	
56		Ghaziabad	50	
57		Meerut	50	
58		Bareilly	25	
59		Moradabad	25	
60		Aligarh	25	
61		Jhansi	25	
62	UK	Dehradun	30	30
63	WB	Kolkata New Town	50	100
64		Haldia	50	
Total			5095	5095

NUMBER OF ELECTRIC BUSES SANCTIONED FOR INTER-CITY OPERATIONS		
Name of STU	Name of State	Buses Allotted
Rajasthan SRTC	Rajasthan	50
AP SRTC	Andhra Pradesh	50
K SRTC	Karnataka	50
M SRTC	Maharashtra	50
Goa SRTC	Goa	50
Uttarakhand SRTC	Uttarakhand	50
Gujarat SRTC	Gujarat	50
WB SRTC	West Bengal	50
TOTAL		400

BUSES ALLOTTED FOR DMRC		
1	Delhi Metro Rail Corporation	100

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